

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1984  
ANSWERED ON:06.12.2005  
WTO DECISION ON GROSS DOMESTIC PRODUCT  
Singh Shri Rajiv Ranjan (Lalan);Suman Shri Ramji Lal

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether talks at World Trade Organisation (WTO) are held keeping India and USA at same level despite huge disparity in the GDP of both the countries;
- (b) if so, whether the decision taken in WTO are in the interest of the country; and
- (c) if not, the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

(a) No, Sir.

(b) & (c): India as a developing country is entitled to special and differential treatment in all elements of the modalities.